

The Ministry of Development of North Eastern Region monitors the NLCPR projects on the basis of the periodic furnished by the State Government in this behalf. Field visits are also undertaken by the Officers of the Ministry. Besides, at the instance of the Ministry of Development of North Eastern Region concurrent evaluation of some NLCPR projects has also been done by Comptroller and Auditor General (CAG).

Conflict in Donor and NEC

625. SHRI KARNENDU BHATTACHARJEE: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that there is some inner conflict in the working of the Ministry of Development of North Eastern Region and the North Eastern Council;

(b) if so, the projects affected as a result thereof;

(c) whether Government propose to remove the conflict amicably to save the affected projects; and

(d) if so, the details thereof?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) No, Sir.

(b) to (d) Do not arise.

C&AG Report of PSUs

626. SHRI R.K. ANAND: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the Comptroller and Auditor General (C&AG) had in its report as on March 31, 2002 brought out that out of Rs.93,755 crore invested by Government in 270 PSUs, dividend worth Rs. 8201 crore has been paid only by 86 PSUs during 2001-02; and

(b) if so, the reasons for not paying the dividends by the remaining 184 PSUs?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) According to Report No. 1 of 2003 of the Comptroller and Auditor General of India (C&AG) containing Review of Accounts of PSUs placed in Parliament on 24.04.03:

- i. Audit reviewed accounts of 268 PSUs having Government Investment of Rs. 93755.40 crore.
- ii. During the year 2001-02, 86 PSUs declared dividend amounting to Rs. 8201.57 crore out of which Rs. 5959.20 crore were paid/ payable to the Government of India.

(b) Out of 286 companies reviewed by the Audit, 120 PSUs suffered losses. However, enterprise-specific information on reasons for non-declaration of dividend, the amount of dividend that could have been received from PSUs is not maintained centrally.

Loss making enterprises

†627. SHRI RAM JETHMALANI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is fact that Government have decided to convert the loss making industries into profit making ones;

(b) if so, the names of such enterprises and the amount of losses incurred by each of these enterprises till March, 2004; and

(c) the estimated amount required to make each enterprise profit making?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) to (c) As per Public Enterprises Survey, 2002-03, which was laid in the Parliament on 8th June, 2004, there were 227 operating Central Public Sector Enterprises (CPSEs) as on 31st March, 2003, out of which 107 CPSEs had posted losses of Rs. 10,944 crores during 2002-03, till which period the information is available. The details regarding the profit/loss(-) of these 107 CPSEs during the last 3 years (2002-03, 2001-02 and 2000-01) are given in Statement 7B of Vol. 1 of the aforesaid Public Enterprises Survey.

Performance improvement is a continuous process. Enterprise-specific measures are taken by the concerned administrative Ministries/ Departments and the managements of respective CPSEs from time to

† Original notice of the Question was received in Hindi.